

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 290/2019

ABDUL KADIR @ ABDUL KASIM @ CHUNNU KHAN Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

(LIST THE MATTER BEFORE THE HON'BLE COURT AFTER SERVICE IS
COMPLETE(AS PER HON'BLE COURTS ORDER DATED 25.1.2019))

Date : 27-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vijay Kumar, AOR

For Respondent(s)

Mr.Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time, to file counter affidavit.

Matter be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

RAJESH KUMAR GOEL
Registrar

SB